SI. States/UTs No.			1991-92		1992-93 1993-94			
	Target A	Achieve- ment (Nos.)	TargetA	Achieve- ment (Nos.)		No. of houses onstru- ctedp (Nos.)	No. of houses under progress (Nos.)	Period of reporting
25. West Bengal	11594	8223	11308	13300	19860	5660	663	Jan. 94
26. A & N Islands	16	17	16	20	120	19	119	Dec. 93
27. Chandigarh	5	0	0	0	-			
28. D & N Haveli	61	53	60	52	71	10	58	Dec. 93
29. Daman & Diu	8	26	8	21	38	0	29	Jan. 94
30. Delhi	79	0	0	0		0		
31. Lakshadweep	16	0	16	0	0	0	0	
32. Pondicherry	48	22	47	47	79	29	5	Jan. 94

Allotment of Land to Kerala for Industrial Development

2971. PROF. SAVITHRI LAKSH-MANAN: Will the Minister of URBAN DE-VELOPMENT be pleased to state:

(a) whether the Union Government have any proposal to allot a portion of land of Government of India Press, Koratty, to the Government of Kerala for State Industrial Development; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise.

Postponement of Test Fire by Agni

2972. DR. KARTIKESWAR PATRA: SHRI GEORGE FERNANDES:

Will the PRIME MINISTER be pleased to state:

- (a) whether the third test flight of 'Agni' was indefinitely deferred on January 7, 1994, following a technical snag in one of the on-board systems; and
- (b) if so, the details and causes thereof?